

IN THE HIGH COURT OF KARNATAKA AT BENGALURU  
ON THE DAY OF Monday THE 20th Day Of January 2025  
COURT HALL NO.4 SITTING AT KALABURAGI BENCH  
at 02:30PM  
BEFORE

THE HON'BLE JUSTICE S VISHWAJITH SHETTY

(To get Daily Causelist through telegram, join High Court telegram channel by clicking:  
<https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Pet/Appl/Comp & Adv	Resp & Adv
<b>MATTERS PERTAIN TO PRINCIPAL BENCH, BENGALURU</b>			
<b><u>ORDERS -1ST TIME MATTERS</u></b>			
1	CRL.P 13711/2024 (439(Cr.PC) / (AS PER R(J) 483(BNSS), ) CIRCULAR NO.24/24 DTD 7/2/24) A/W OFFICE NOTE	PET: RAHIL NARAYANA SWAMY M	RES: STATE BY SPP SD
2	CRL.P 14048/2024 (439(Cr.PC) / (AS PER R(J) 483(BNSS), ) CIRCULAR NO.24/24 DTD 7/2/24) A/W OFFICE NOTE	PET: SAIYYAD SAKIB @ SYED SAQIB, KULKARNI ABDULRASHEED SIKANDER SAB	RES: THE STATE OF KARNATAKA SPP SD
3	CRL.P 14119/2024 (438(Cr.PC) / (AS PER R(J) 482(BNSS), ) CIRCULAR NO.24/24 DTD 7/2/24) A/W OFFICE NOTE	PET: SRI YASEEN @ MOHAMMED YASSEEN HUSSAIN NAIK RAMACHANDRA RAMA	RES: THE STATE OF KARNATAKA SPP SD
4	CRL.P 14124/2024 (439(Cr.PC) / (AS PER R(J) 483(BNSS), ) CIRCULAR NO.24/24 DTD 7/2/24) A/W OFFICE NOTE	PET: MR. MARANNA NAVEEN H M	RES: STATE OF KARNATAKA SPP SD
<b><u>ORDERS</u></b>			
5	CRL.P 9502/2024 (439(Cr.PC) / A/W OFFICE NOTE 483(BNSS), )	PET: SRI. NASRULLA @ MOHAMMED NASRULLA MAHESH S AND CO	RES: STATE OF KARNATAKA HCGP

**COURT HALL NO :22**

- 6 CRL.P 12351/2024 (439(Cr.PC) / PET: VANLALLAWMI RES: UNION OF INDIA  
(VIDE R(J) 483(BNSS), ) BASAVARAJU T A  
CIRCULAR NO. MADHU N RAO  
24/24 DTD:  
7/2/24)  
A/W OFFICE NOTE
- 7 CRL.P 12748/2024 (439(Cr.PC) / PET: JAKIR HUSSAIN, RES: STATE OF  
(VIDE R(J) 483(BNSS), ) LETHIF B KARNATAKA  
CIRCULAR NO. HCGP  
24/24 DTD:  
7/2/24)  
A/W OFFICE NOTE
- 8 CRL.P 12849/2024 (439(Cr.PC) / PET: MR SHAKIR RES: STATE OF  
(VIDE R(J) 483(BNSS), ) HUSSAIAN @ ZAKIR KARNATAKA  
CIRCULAR NO. HUSSAIAN  
24/24 DTD: VIKRAM RAJ A HCGP  
7/2/24)  
A/W OFFICE NOTE
- 9 CRL.P 12952/2024 (439(Cr.PC) / PET: SURYA PRASAD RES: THE STATE OF  
(VIDE R(J) 483(BNSS), ) B.A KARNATAKA  
CIRCULAR NO. PRASANNA D P HCGP  
24/24 DTD:  
7/2/24)  
A/W OFFICE NOTE
- Connected With
- 9.1 CRL.P 11218/2024 (439(Cr.PC) / PET: B MOHAN KUMAR RES: THE STATE OF  
(VIDE R(J) 483(BNSS), ) PRASANNA KUMAR P KARNATAKA  
CIRCULAR NO. DAROJI HCGP  
24/24 DTD:  
7/2/24)  
A/W OFFICE NOTE
- 10 CRL.P 13494/2024 (439(Cr.PC) / PET: KESHAVA BHORA RES: STATE OF  
(AS PER R(J) 483(BNSS), ) MUHAMMAD SHAMIL KARNATAKA  
CIRCULAR NO.24/24 DTD SPP  
7/2/24)  
A/W OFFICE NOTE  
REG: NON  
COMPLIANCE OF  
OFFICE OBJECTION  
FOR 1ST TIME  
2)  
MAINTAINABILITY  
OF 2ND CRL.P
- 11 CRL.P 13689/2024 (439(Cr.PC) / PET: MR HUSSAIN T P RES: STATE BY EXCISE  
(VIDE R(J) 483(BNSS), ) P POLICE  
CIRCULAR NO. H MALATESH HCGP  
24/24 DTD:  
7/2/24)  
A/W OFFICE NOTE

**COURT HALL NO :22**

12 CRL.P 14173/2024 (439(Cr.PC) / PET: MOHAMMAD SUHAIL RES: THE STATE OF  
(AS PER R(J) 483(BNSS), ) @ SUHAIL @ CHOYI KARNATAKA  
CIRCULAR 24/24 DINESHKUMAR RAO K  
DTD 7/2/24) HCGP  
A/W OFFICE NOTE

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